GOVERNMENT OF INDIA MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION No. 3671 TO BE ANSWERED ON 02.04.2025

ASHA, ANGANWADI, MID-DAY MEAL SCHEME WORKERS

3671. DR. V. SIVADASAN:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of ASHA, Anganwadi and Mid-Day Meal scheme workers in the country, Statewise;
- (b) the monthly honorarium or salary paid by the Union Government to above category of workers;
- (c) the monthly honorarium or salary paid by the State Government to above category of workers, the details thereof, State-wise;
- (d) whether the Government has any plans to increase salary or honorarium for these workers?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI SAVITRI THAKUR)

(a) to (d): Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored scheme. The Central Government is responsible for policy and planning and the State Governments are responsible for day-to-day program implementation. The State-wise number of Anganwadi workers and Anganwadi helpers working in the country is given at **Annexure I**.

Anganwadi Workers/Anganwadi Helpers (AWWs/AWHs) being honorary workers are paid a monthly honorarium as decided by Government from time to time. Anganwadi Workers (AWW) and Anganwadi Helpers (AWH) are "honorary workers" from the local community who voluntarily come forward to render their services in the area of child care and development to help the community for which Anganwadi Worker is paid honorarium @Rs.4,500/- per month and Anganwadi Helper is paid honorarium @Rs.2,250/- per month on cost sharing basis between the Centre and State/UT along with performance linked incentive of Rs.250/- per month for AWHs and Rs.500/- to AWWs. In addition, States/UTs are also paying additional monetary incentives/honorarium to these functionaries from their own resources which vary from State to State and the same is given at **Annexure II.**

Currently there is no proposal under consideration to increase the honorarium of AWWs and AWHs.

As per NHM-MIS report (as on 30.09.2024), State-wise details of total number of ASHAs under National Health Mission (NHM), except Goa & Chandigarh is placed at **Annexure III**.

The primary responsibility of strengthening public healthcare system, including support for ASHA workers lies with the respective State/UT Governments. Under National Health Mission (NHM), the Ministry of Health and Family Welfare provides the technical and financial support to the States/UTs to strengthen their public healthcare system, based on the requirements posted by States/UTs in their Programme Implementation Plans (PIPs) and within the overall resource envelope.

ASHAs are envisaged to be community health volunteer and are given performance-based incentives after completion of specific activities under various National Health Programmes. ASHAs receive a fixed monthly incentive of Rs. 2000 per month in the country, for routine and recurring activities. Additionally, they are provided performance-based incentives for a varied set of activities under various National Health Programmes. The details of these ASHA incentives are available on the following Uniform Resources Locator (URL):

https://nhm.gov.in/New-Update-2023-24/ASHA/Orders_and_guidelines/ASHA-INCENTIVES.pdf

Further, States/UTs have also been given flexibility to provide additional incentives to ASHA workers.

Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) Scheme is a Centrally Sponsored Scheme implemented in partnership with the States and UTs. The overall responsibility for smooth functioning of the scheme including providing hot cooked and nutritious meal to the eligible children as well as engagement of cook-cum-helpers (CCHs) lies with the State Governments and Union Territory Administrations. The State/UT wise details of CCHs under PM POSHAN Scheme is at Annexure-IV. These CCHs are honorary workers who have come forward for rendering social services. As per guidelines of the Scheme, honorarium of Rs. 1000/- per month for 10 months in a year is prescribed for these CCHs in recognition of their services and the same is being continued. The honorarium expenditure is shared between the Central Government and States and UTs as per the approved sharing pattern. The State Governments and UT Administrations have the authority to enhance the honorarium by providing additional funds from their own resources and many State Governments and UT Administrations have supplemented the honorarium by providing additional funds. The details of honorarium provided to CCHs under the PM POSHAN Scheme by the States and UTs are given at Annexure-V.

Statement referred to in parts (a) to (d) of Rajya Sabha Unstarred Question No.3671 asked by Dr. V. Sivadasan regarding 'Asha, Anganwadi, Mid-Day Meal scheme workers' for answer on 02.04.2025.

State/UT wise number of Anganwadi Workers and Anganwadi helpers in position

S.No.	Name of States/UTs	Number of Anganwadi Workers	Number of Anganwadi Helpers
1	Andhra Pradesh	54908	47772
2	Bihar	112094	103141
3	Chhattisgarh	51245	44826
4	Goa	1224	1207
5	Gujarat	49884	46167
6	Haryana	23902	21608
7	Himachal Pradesh	18663	17772
8	Jammu & Kashmir	27543	27048
9	Jharkhand	37944	35404
10	Karnataka	64118	57482
11	Kerala	33115	32986
12	Madhya Pradesh	95953	82169
13	Maharashtra	105023	92911
14	Orissa	73314	64805
15	Punjab	27075	25040
16	Rajasthan	60874	54679
17	Tamil Nadu	43602	38848
18	Telangana	33789	28166
19	Uttar Pradesh	159938	141499
20	Uttarakhand	19311	13449
21	West Bengal	105575	97989
22	A&N Island	720	720
23	Chandigarh	434	444
24	Dadra & Nagar Haveli/ Daman & Diu	405	392
25	Lakshadweep	59	59
26	Delhi	10498	10657
27	Puducherry	595	650
28	Arunachal Pradesh	6225	6225
29	Assam	60964	55210
30	Manipur	11466	9848
31	Meghalaya	5896	4630
32	Mizoram	2244	2244
33	Nagaland	3980	3980
34	Sikkim	1308	1308
35	Tripura	10131	10131
36	Ladakh	1143	1125
	TOTAL	1315162	1182591

Statement referred to in parts (a) to (d) of Rajya Sabha Unstarred Question No.3671 asked by Dr. V. Sivadasan regarding 'Asha, Anganwadi, Mid-Day Meal scheme workers' for answer on 02.04.2025.

S.No.	Name of	Additional honorarium paid by State from its own sources (per		
	States/UTs	month) in Rs.		
	A 11 D 1 1	Anganwadi Worker	AWH	
1	Andhra Pradesh	7000	4750	
2	Bihar	2500	1725	
3	Chhattisgarh	5500	2750	
4	Goa	5500 (0-10 years experience), 6000 (10-15 years experience), 8000 (15 to 20 years experience) 10000 (20-25 years experience) and 12000 (25 years and above experience)	3000 (0-5 years experience), 3500 (5-10 years experience), 4000 (10 to 15 years experience) 4500 (15-20 years experience), 5250 (20 to 25 years experience) and 6000 (25 years and above experience)	
5	Gujarat	5500	3250	
6	Haryana	9500 (AWWs above 10 years) 9000 (AWWs less than 10 years service/experience) 9000 (Mini AWWs) Rs. 1000 per month additional is paid to 4000 AWWs who is working in 4000 play schools (upgraded AWCs)	5250	
7	Himachal Pradesh	5000 for Main AWC & 2950 for Mini AWCs	3100	
8	Jammu & Kashmir	600	300	
9	Jharkhand	5000 (Main AWC) and 6000 in Mini AWC	2500	
10	Karnataka	6500	4000	
11	Kerala	years of service and Rs.8500/- for who has completed 10 years of service	Rs.6250/- for who has completed 5 years of service and Rs.6750/- for who has completed 10 years of service	
12	Madhya Pradesh	8500 for Main AWC & 3750 for Mini AWC	4250	
13	Maharashtra	5500 (Up to 10 Years experience) 5800 (11 to 20 years experience), 5900 (21 to 30 years experience), 6000 (31 years and above experience)	3250 (Up to 10 Years experience) 3415 (11 to 20 years experience), 3470 (21 to 30 years experience), 3525 (31 years and above experience)	
14	Orissa	3000 for Main AWC & 1875 for Mini AWC	1500	
15	Punjab	5000 (Rs 500 increment per year).	3100 (250 increment per year)	
16	Rajasthan	4554	3036	
17	Tamil Nadu	10502	6596	

18	Telangana	9150	5550
19	Uttar Pradesh	1500	750
20	Uttarakhand	4800-AWW & 2750-MINI AWW	3000
21	West Bengal	3750	4050
22	A&N Island	7500	5750
23	Chandigarh	3600	1800
24	Dadra & Nagar Haveli/ Daman & Diu	1000	600
25	Lakshadweep	5500	4750
26	Delhi	8220	4560
27	Puducherry	1950	2125
28	Arunachal Pradesh	2000+ 1000 w.e.f 16.01.2024	2000+ 1000 w.e.f 16.01.2024
29	Assam	2000 for AWW & 1250 for Mini AWW	1000
30	Manipur	1000	600
31	Meghalaya	3000 for Main AWC& 1500 for Mini AWC	1000
32	Mizoram	450	250
33	Nagaland	0	0
34	Sikkim	7000	4500
35	Tripura	5946 (Maximum) & 3500 Minimum	4218 (Maximum) & 2750 (Minimum)
36	Ladakh	1300	650

Annexure III

Statement referred to in parts (a) to (d) of Rajya Sabha Unstarred Question No.3671 asked by Dr. V. Sivadasan regarding 'Asha, Anganwadi, Mid-Day Meal scheme workers' for answer on 02.04.2025.

S.No.	ASHAs in position un State	Number of ASHA
1	Bihar	96247
2	Chhattisgarh	72000
3	Himachal Pradesh	8252
4	Jammu & Kashmir	13894
5	Jharkhand	42361
6	Madhya Pradesh	68584
7	Odisha	49367
8	Rajasthan	53914
9	Uttar Pradesh	172331
10	Uttarakhand	11996
11	Arunachal Pradesh	4051
12	Assam	33542
13	Manipur	3971
14	Meghalaya	7073
15	Mizoram	1091
16	Nagaland	2147
17	Sikkim	676
18	Tripura	7808
19	Andhra Pradesh	42518
20	Gujarat	44604
21	Haryana	20299
22	Karnataka	40769
23	Kerala	26448
24	Maharashtra	76141
25	Punjab	19295
26	Tamil Nadu	4866
27	Telangana	28000
28	West Bengal	70468
29	Andaman and Nicobar Islands	422
	Dadra & Nagar Haveli and	
30	Daman & Diu	462
31	Delhi	6306
32	Ladakh	655
33	Lakshadweep	103
34	Puducherry	331
	Total	1030992

Note: ASHAs are working in all State/UTs except Goa and Chandigarh

Source: NHM-MIS as on September 2024

Statement referred to in part (a) to (d) of Rajya Sabha Unstarred Question No.3671 asked by Dr. V. Sivadasan regarding 'Asha, Anganwadi, Mid-Day Meal scheme workers' for answer on 02.04.2025.

Number of cook-cum-helpers approved under PM POSHAN 2024-25

S. No.	State/UT	Number of Cook-cum-Helpers
1	A & N Islands	721
2	Andhra Pradesh	88296
3	Arunachal Pradesh	5753
4	Assam	108643
5	Bihar	245316
6	Chandigarh	900
7	Chhattisgarh	93420
8	Delhi	20890
9	DNH & DD	1157
10	Goa	2840
11	Gujarat	96383
12	Haryana	30022
13	Himachal Pradesh	21477
14	Jammu & Kashmir	32394
15	Jharkhand	79286
16	Karnataka	121637
17	Kerala	17673
18	Ladakh	924
19	Lakshadweep	0
20	Madhya Pradesh	206864
21	Maharashtra	175201
22	Manipur	6582
23	Meghalaya	20095
24	Mizoram	4883
25	Nagaland	4623
26	Odisha	112090
27	Puducherry	1031
28	Punjab	45200
29	Rajasthan	115403
30	Sikkim	1891
31	Tamil Nadu	128130
32	Telangana	54201
33	Tripura	12288
34	Uttar Pradesh	372292
35	Uttarakhand	26057
36	West Bengal	230233
	Total	2484796

Statement referred to in part (a) to (d) of Rajya Sabha Unstarred Question No.3671 asked by Dr. V. Sivadasan regarding 'Asha, Anganwadi, Mid-Day Meal scheme workers' for answer on 02.04.2025.

Honorarium of Cook cum Helper per month

S.No.	States/UTs	Cooks-cum-Helpers -	Additional Honorarium per
		Honorarium Per Month (in	· -
		Rs)	provided by States/ UTs (in Rs)
1	Andhra Pradesh	3000	2000
2	Arunachal Pradesh	2000	1000
3	Assam	1500	500
4	Bihar	1650	650
5	Chhattisgarh	2000	1000
6	Goa	1000	0
7	Gujarat	3250	2250
8	Haryana	7000	6000
9	Himachal Pradesh	4500	3500
10	Jharkhand	3000	2000
11	Karnataka	3700	2700
12	Kerala	12000	11000
13	Madhya Pradesh	4000	3000
14	Maharashtra	2500	1500
15	Manipur	1000	0
16	Meghalaya	2000	1000
17	Mizoram	3000	2000
18	Nagaland	1000	0
19	Odisha	2000	1000
20	Punjab	3000	2000
21	Rajasthan	2143	1143
22	Sikkim	1000	0
23	Tamil Nadu	4100-12500	3100-11500
24	Telangana	3000	2000
25	Tripura	2500	1500
26	Uttar Pradesh	2000	1000
27	Uttarakhand	3000	2000
28	West Bengal	2000	1000
29	A&N Islands	1000	0
30	Chandigarh	4500	3500
31	D&N and D & Diu	6461	5461
32	Delhi	1000	0
33	Jammu & Kashmir	1000	0
34	Ladakh	1000	0
35	Lakshadweep*	18000-20200	18000-20200
36	Puducherry	10000	9000
L	<u>, </u>		

^{*}Lakshadweep doesn't engage CCHs under PM POSHAN. They have their own permanent cooks